

ITEM NO.17 Court 14 (Video Conferencing)

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4637/2021

(Arising out of impugned final judgment and order dated 11-12-2019
in WA No. 1786/2018 passed by the High Court Of M.p At Gwalior)

THE STATE OF MADHYA PRADESH & ORS.

PETITIONER(S)

VERSUS

SOMDUTT SHARMA

RESPONDENT(S)

(IA No. 16560/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 16558/2021 - EXEMPTION FROM FILING O.T.)

Date : 15-09-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Mukul Singh, Dy.AG
Mr. Manish Yadav, Adv.
Mr. Sunny Choudhary, AOR

For Respondent(s) Mr. Divyesh Pratap Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 16.09.2021.

(POOJA SHARMA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)